

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s).
28092-28093/2014

HARI SHANKAR RAI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 28-11-2017 These petitions were called on for hearing
today.

For Petitioner(s)

Mr. Devendra Singh, AOR

For Respondent(s)

Mr. Upendra Mishra, Adv.

Mr. Akshat Kumar, Adv.

Mr. Vinay Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole petitioner has expired. Despite last and final
opportunity having been granted, Id. Counsel has not filed the
application for substitution.

Registry to process the matters for listing before the
Hon'ble Judge in Chambers for further directions.

KAPIL MEHTA
Registrar
28.11.2017

vkt